

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2850

ANSWERED ON:13.03.2015

POSTMORTEM FACILITY

Chavan Shri Ashok Shankarrao;Gupta Shri Sudheer;Singh Shri Kunwar Haribansh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the poor State of postmortem facilities in the States;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the corrective measures taken or proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): Maintaining post mortem facilities is a subject matter of State/UT governments. Such information is therefore not maintained by the Central Government.

There is no scheme/programme under the National Health Mission (NHM) to support strengthening of post-mortem facilities of State/UT.